

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 153(ND)/2016

IN THE MATTER OF:

M/s Dakshaa Infrabuild Pvt Ltd. & Ors. APPLICANT / PETITIONER
Vs
M/s Rochee Resorts India Pvt. Ltd. RESPONDENT

SECTION:

Under Section 241, 242, 243 & 213

Order delivered on 24.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :-

For the RESPONDENT :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 13th September 2017.

— Sd —
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

— Sd —
(R. VARADHARAJAN)
MEMBER (JUDICIAL)